



F.No. 10/76/2017-Estt./NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9, C.G.O. Complex, Lodhi Road, New Delhi – 110003.

Dated: 28th August, 2023

OFFICE ORDER
(NO. 106 / 2023)

In pursuance of O.M. No. 12/7/2023-JCA dated 24th August, 2023 issued by the Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training intimating that the Central Government offices located in Delhi will remain closed from 8th to 10th September, 2023 and as directed by the Hon'ble Chairperson, the National Company Law Appellate Tribunal (**Principal Bench at New Delhi only**) and its Registry/Office shall remain closed on Friday, the 8th September, 2023 on the occasion of G-20 Summit to be held in Delhi.

By Order of Hon'ble Chairperson

Sd/-
(Peeush Pandey)
Registrar

To

All concerned.